

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION No.2711
TO BE ANSWERED ON 03.01.2018**

HAJ QUOTA

**2711. SHRI AJAY NISHAD:
SHRI BHAIRON PRASAD MISHRA:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the State-wise, agency-wise and year-wise details of the Haj quota allocated to the States and private agencies along with the percentage thereof during the last three years;
- (b) the reasons for allocating Haj quota to private agencies;
- (c) whether the Government proposes to increase the Haj quota for the States having more Muslim population;
- (d) if so, the State-wise details thereof and the number of additional Haj pilgrims likely to get opportunity for the Haj yatra; and
- (e) the details of other special schemes implemented for the Haj pilgrims?

ANSWER

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) and (b) Haj pilgrimage for the Indian Pilgrims is conducted either through Haj Committee of India (HCol), a statutory organization under Ministry of Minority Affairs or through the Private Tour Operators (PTOs). The Haj quota to HCol and PTOs are allocated as per the provisions of annual Bilateral Haj Agreement signed between India and Kingdom of Saudi Arabia. The Haj quota allocated to HCol and PTOs during the last three years and their percentage is as under:

Year	Quota allocated to HCol	Percentage	Quota allocated to PTOs	Percentage	Total quota
2015	100020	73.53	36000	26.47	136020
2016	100020	73.53	36000	26.47	136020
2017	125025	73.53	45000	26.47	170025

The State-wise and year-wise Haj quota allocated to the States by the Haj Committee of India (HCol) during the last three years is given in Annexure. The quota is not allocated to the PTOs. Year-wise details of quota allocated to the PTOs

for the last three years PTO-wise are available on the website of Haj Division www.haj.gov.in.

- (c) and (d) The Haj quota allotted to Haj Committee of India (HCol) are allocated to all States/ Union Territories in proportion of their Muslim population as per Census 2011. As per the principle of allocation of surplus seats generated by under-utilized quota of States for Haj 2018, upto 2000 seats will be allocated to the State of Jammu & Kashmir after allocation of seats for Mehram. The remainder of the surplus seats shall be allocated to States and Union Territories having 500 or less applicants and then to applicants in the new category of lady pilgrims without male Mehram. Thereafter, remaining surplus seats shall be allocated to the States and Union Territories in proportion to the number of applications received.
- (e) As per the new Haj Policy for HCol Pilgrims for Haj 2018-22, ladies above 45 years of age who wish to go for Haj but do not have a male Mehram and their school of thought (Maslak) permits, are allowed to travel in groups of 4 or more ladies. Further, there is a provision of Reserved Category of the pilgrims of 70 years and above. The 70+ pilgrims are allowed one person to be accompanied with them during the pilgrimage. Priority is given to the reserved category in draw for selection of pilgrims.

Annexure**Annexure referred in part (a) & (b) of Lok Sabha Unstarred Question No.2711 regarding Haj Quota raised by Shri Ajay Nishad and Shri Bhairon Prasad Mishra for reply on 03.01.2018**

Sr.No	STATE	Quota for Haj - 2015	% of Quota for Haj - 2015 (*)	Quota for Haj - 2016	% of Quota for Haj - 2016 (*)	Quota for Haj - 2017	% of Quota for Haj - 2017 (*)
1	ANDAMAN & NICOBAR (UT)	21	0.02234043	48	0.04857	52	0.04204
2	ANDHRA PRADESH	2245	2.38829787	2052	2.0765	2728	2.20534
3	ASSAM	4013	4.26914894	4476	4.52945	4279	3.45918
4	BIHAR	7912	8.41702128	7025	7.10888	6963	5.62894
5	CHANDIGARH (UT)	25	0.02659574	73	0.07387	82	0.06629
6	CHHATTISGARH	294	0.31276596	292	0.29549	388	0.31366
7	DADRA & NAGAR HAVELI (UT)	5	0.00531915	15	0.01518	21	0.01698
8	DAMAN & DIU (UT)	8	0.00851064	28	0.02833	27	0.02183
9	DELHI (NCT)	1163	1.23723404	1224	1.23862	1628	1.31609
10	GOA	66	0.07021277	179	0.18114	196	0.15845
11	GUJARAT	6272	6.67234043	7044	7.12811	10877	8.79305
12	HIMACHAL PRADESH	85	0.09042553	93	0.09411	129	0.10428
13	HARYANA	876	0.93191489	1011	1.02307	1343	1.08569
14	JAMMU & KASHMIR	4866	5.17659574	6359	6.43493	7960	6.43492
15	JHARKHAND	2673	2.84361702	2719	2.75147	3306	2.67259
16	KARNATAKA	4630	4.92553191	4477	4.53046	5951	4.81083
17	KERALA	5633	5.99255319	9943	10.0617	11197	9.05174
18	LAKSHADWEEP (UT)	41	0.04361702	285	0.2884	298	0.24091
19	MADHYA PRADESH	2752	2.92765957	2708	2.74034	3599	2.90946
20	MAHARASHTRA	7356	7.82553191	7357	7.44485	9780	7.90622
21	MANIPUR	137	0.14574468	352	0.3562	388	0.31366
22	ODISHA	545	0.57978723	517	0.52317	688	0.55618
23	PONDICHERY (UT)	42	0.04468085	111	0.11233	123	0.09943
24	PUNJAB	274	0.29148936	303	0.30662	303	0.24495
25	RAJASTHAN	3430	3.64893617	3525	3.56709	4686	3.7882
26	TAMIL NADU	2486	2.64468085	2399	2.42765	3189	2.57801
27	TRIPURA	101	0.10744681	93	0.09411	134	0.10833
28	UTTAR PRADESH	22019	23.4244681	21828	22.0886	29017	23.4576
29	UTTRAKHAND	725	0.7712766	847	0.85711	1061	0.85772
30	WEST BENGAL	10545	11.2180851	8905	9.01133	9940	8.03557
31	TELANGANA	2760	2.93617021	2532	2.56223	3367	2.72191
	Seats allotted under miscellaneous quota	5783		1200		1325	
	GRAND Total	99,783	100	100020	100	125025	100

* This Percentage is decided on the basis of Muslim population of State and the availability of applications.